

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-502
IB-547/ND/2019
IA/4735/2020

IN THE MATTER OF:

M/s. India Bulls Properties Pvt. Ltd
V/s.
M/s. Paragon Hospitality Pvt. Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 08.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA/4735/2020:-

On the request of petitioner counsel, list the matter on 16.07.2021.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Rakhi